

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.24/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 32/2008
NAME OF THE COMPANY	Sanghi Synthetics Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Synthetics Private Limited & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R-2.	PCS	9849056652	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Adv.	9849866554	[Signature]
A. Chakravorty	R-7 & 8	9948514088	[Signature]

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and Dr. S.V. Ramakrishna, Learned Counsel for R-4, Shri Y. Suryanarayana, Learned Counsel for R-3 & 5 and Shri A. Chakravorty, Learned Counsel for R 7 & 8.

Post the case on 06.12.2017.

[Signature]
Member (T)

[Signature]
Member (J)